

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.02.2024** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 am

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 34/2023 For Stay IA No. 324/2023 Urgent Hearing IA No. 325/2023 For Addnl docs. IA No. 832/2023 To implead IA No. 1284/2023 Contempt Petition IA No. 147/2024	Laly Joseph Vs Indo-Asian News Channel Pvt. Ltd. & 2 Ors. WITH	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3
2	Comp App (AT) (CH) No. 98/2022 For Stay IA No 810/2022 Additional docs. IA No. 1285/2023	Laly Joseph Vs Indo-Asian News Channel Pvt Ltd & 2 Ors	Mr. A.M. Sridharan	Mr. Prasad Vijaykumar- R1-R3

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 66/2024	Employees Provident Fund Organisation Represented by Regional Provident Fund Commssioner Vs N Kumar Liquidator Of Ms Brilliant It Enabling Services Private Limited	Mr. M.S Viswanathan	
4	Comp App (AT) (CH) (Ins) No. 67/2024	Mr.Nagarajan Vs Mohalingam Suresh Kumar	Mr. Rohan Rajasekharan	

5	Comp App (AT) (CH) (Ins) No. 68/2024 Top dispense with IA No. 200/2024 For Stay IA No. 201/2024	Sp Coal Resources Private Limited Vs Integrated Thermoplastics Limited	Mr. Jesus Moris Ravi	
6	Comp App (AT) (CH) (Ins) No. 14/2024 Top dispense with IA No. 53/2024 For Stay IA No. 54/2024	K. Narayanasamy Vs J. Karthiga, RP of GK Steel and Allied Industries Ltd.	Mr. EK Kumaresan	Mr. VV Sivakumar

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 53/2022 Interim Injunction IA No. 104/2022 For Stay IA No.105/2022 For Exemption IA No. 106/2022	K.S. Srinivasan Vs T. Udayakumar, Ex Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors. WITH	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3
8	Comp App (AT) (CH) (Ins) No. 83/2022 For Exemption IA No.164/2022 For Stay IA No. 165/2022 For Direction IA No. 166/2022	K.S.Sreenivasan Vs T. Udayakumar, Ex Director Landmark Housing Projects (Chennai) Pvt. Ltd & 2 Ors.	Ms. Akshaya Manoharan	Mr. Venkataramanan R1 M/s Ramalingam & Associates- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 400/2023 For Exemption IA No. 1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023 For Direction IA No. 198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai- R1 Mr. Aditya Reddy- R2-R9 & R12 Mr. T Sundar Rajan- R11

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 9/2024 For Stay IA No. 34/2024 For Exemption IA No. 35 & 36/2024	Dr. Yarlagadda Krishna Mohan, Ex- Director of YKM Entertainment and Hotels Pvt Ltd. Vs Mr. Dantu Indu Sekhar, RP of YKM Entertainment & Hotels Pvt. Ltd. & 2 Ors.	Mr. Kumar Anurag Singh	Ms. Mummaneni Vazra Laxmi- R1 Mr. Pranava Charan- R2 Mr. Y Suryanarayana- R3
11	TA (AT) No. 236/2021 (CA (AT) (Ins) No. 435/2020)	Employees State Insurance Corporation, Regional Office, Rajender Bhawan Vs V.M. Confectionary Limited	Mr. Saurabh Chadda	
12	TA (AT) No. 285/2021 (CA (AT) No. 125/2020)	M/s Shanthala Spherocast Private Limited & 13 Ors Vs Mrs. Rajani Satish	Mr. Shanthkumar V Mahale	Mr. Naman Jhabakh
13	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Comissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj- R1 Mr. S Kaushik Ramaswamy- R2
14	Comp App (AT) (CH) (Ins) No. 102/2023 For Condone Delay IA No. 366/2023 Delay in representation IA No. 365/2023 For Stay IA No. 367/2023	Erragam Sudhir Reddy Vs State Bank of India & Anr.	Mr. Anant Merathia	Mr. ML Ganesh- R1
15	Comp App (AT) (CH) No.107/2023 For Exemption IA No.1320/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd. & 12 Ors.	Mr. Krishna Ravindran	Mr. R Vidhya Shankar- R1 R2 R6 R7 R9-R13
16	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr.	Mr. M Gireesh Kumar	Mr. PV Vinod- R1

17	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors. WITH	Mr. PS Suman	Mr. T Ravichandran- R1
18	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra & 2 Ors.	Mr. PS Suman	Mr. T Ravichandran- R1
19	Comp App (AT) (CH) (Ins) No. 289/2023 To Adv. Hg. IA No. 881/2023 For Stay IA No. 880/2023	M.M.Jose Vs Kizhakkekara Kuriakose Jose	Mr. B Ramana Kumar	Mr. Sankar R Panicker
20	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd	Mr. Arun Karthik Mohan	Mr. M Goikrishnan Nambiar
21	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Condone Delay IA No. 223/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	TA (AT) No. 212/2021 (CA (AT) (Ins) No.116/2020) For Direction IA No. 1213/2023	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs Employees State Insurance Corporation Rep. By Its Regional Director & 2 Ors	Mr. Aravind C	Mr. Sourabh Chadda

23	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
24	TA (AT) No. 96/2022 (CA (AT) No. 181/2020)	Ms. T. Shanmugapriya Vs M/s Skylift Cargo Private Ltd & 3 Ors. WITH	Mr. A Jai Shanker	Mr. Kaushik N Sharma- R1 & R2 Mr. Krishna N Reddy- R3
25	TA (AT) No. 98/2022 (CA (AT) No. 180/2020)	Mr. T Shanmugapriya Vs M/s Embassy Travels and Tours Private Ltd & Ors.	Mr. A Jaishankar M/s Shivakumar & Suresh	Mr. Kaushik N Sharma- R1 & R2
26	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors WITH	Mr. Y. Suryanarayana	Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa - R12
27	TA (AT) No.294/2021 (CA (AT) No.07/2021	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd. WITH	Ms. Anushree Malaviya	Mr. Manish K Choudhary- R1 Mr. Y Suryanarayana- R2- R5
28	TA (AT) No.123/2021 (CA (AT) No.224/2020) IA No. 887/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 13 Ors WITH	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
29	TA (AT) No.124/2021 (CA (AT) No.225/2020) IA No. 871/2023 IA No. 872/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors	Mr. JK Chaudhary	Mr. Y.Suryanarayana- R1-R4
30	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr Vs Mira Alloy Steels Pvt Ltd. & Anr	M/s. Ramani & Shankar	Mr. Roshan Atiq M- R2

31	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy- R1
32	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022, For Stay IA No.308/2022	Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Vs The Cotton Corporation of India Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan- R1
33	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To implead IA No. 847/2022 To Adv. Hg. IA No. 197/2024	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)
34	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator M/s. Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr. S. Sathiyarayanan
35	Comp App (AT) (CH) (Ins) No. 403/2022 For Exemption IA No. 979/2022 Additional Documents IA No. 980/2022 For Stay IA No. 978/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekara n- R1
36	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS

37	Comp App (AT) (CH) (Ins) No. 176/2023 For Exemption IA No. 570 & 571/2023 For Stay IA No. 572/2023	Shashi Galada Shareholder-Director of Galada Power and Telecommunications Ltd. Vs Nitin Vishwanath Panchal, Erstwhile RP, Galada Power and Telecommunications Ltd. & Anr.	Mr. Amogh Simha	Mr. TK Bhaskar- R1 M/s Ravi Rajagopalan & Associates- R2
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Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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